जा रहे संगठनों पर सरकार का नाममात्र का नियंत्रण है ; और

(ख) यदि नहीं, तो सरकार ऐसे संगठनों पर किस तरह का नियंत्रण रखती है ?

शिक्षा तथा स्वास्थ्य और समाज कल्याण मंत्री (श्री बी० शंकरानंद) : (क) और (ख) ऐसा कोई कानून नहीं है जिसके अन्तर्गत सरकार विदेशी संगठनों या भारत में विदेशी सहायता से चलाए जा रहे संगठनों पर नियंत्रण रख सके । समाज कल्याण मंत्रालय ने, जिसे सभी विदेशी स्वयंसेवी संगठनों की गतिविधियों का समन्वय करने के लिए केन्द्रीय मंत्रालय बनाया गया है, राज्य सरकारों को ये अनुदेश जारी किये हैं कि वे यह सुनिश्चित करें कि सभी विदेशी स्वयंसेवी संगठन भारत में अपनी गतिविधियों को शुरू करने और उन्हें बनाए रखने के लिए भारत सरकार की पूर्व अनुमति लें । इसके अतिरिक्त विदेशों से अंशदान प्राप्त करने वाले भारत में स्थित सभी संगठनों को, जिनके निश्चित सांस्कृतिक, आर्थिक, शैक्षिक, धार्मिक या सामाजिक कार्यक्रम हैं, विदेशी अंशदान (विनियम) अधिनियम, 1976 के अधीन विदेशों से प्राप्त अंशदानों के बारे में भारत सरकार को सूचना देनी होती है । अधिनियम में यह भी उपबन्ध किया गया है कि ऐसे संगठन विदेशों से प्राप्त हुये अंशदानों का लेखा रखेंगे तथा जिस ढंग से ऐसे अंशदानों का उपयोग किया गया है, उसका रिकार्ड रखेंगे ।

Purchase of cocoa through S.T.C.

7597. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that 'cocoa' production in our country is already surplus and the price of wet 'cocoa beans' has crashed down from Rs. 18 to Rs. 5-30 per kg. and actually there are no purchasers now; and

(b) whether Government propose to purchase this valuable food product through S.T.C. and export to U.S.S.R. or to any consuming country at the earliest as it is a perishable goods to save the poor and marginal farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) As per the information received from the State Governments, there has been an increase in the production of cocoa. International prices of cocoa beans in the past were higher and since bulk of the requirement was being imported, local prices were correspondingly higher than they are now. Kerala State Cooperative Marketing Federation is purchasing wet cocoa beans from farmers at Rs. 5-30 per kg.

(b) There is no restriction on the export of cocoa and the item can be exported by any exporter to any country including U.S.S.R. However, w.e.f. 16th July, 1980 the import of cocoa beans and cocoa powder has been canalised through S.T.C. to safeguard the interest of farmers growing cocoa.

Effect of Preservation of Wild Life Act on export of birds to foreign countries

7598. SHRI ZAINUL BASHER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Preservation of Wild Life Act has affected the export of birds to foreign countries resulting in huge losses of foreign exchange;

(b) whether the attention of the Ministry of Agriculture has been drawn towards the fact that this law covers most of the birds which are not in danger of elimination; and

(c) if so, what action Government are proposing to take in the matter?